

HIGH COURT OF SIKKIM
GANGTOK

No. 06/Confdl/HCS

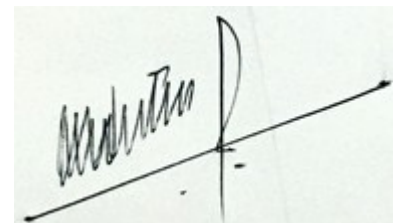
Dated: 31.07.2020

CIRCULAR

In partial modification to Circular No. 03/Confdl/HCS and 04/Confdl/HCS dated 20.07.2020 and in view of the lockdown being extended in the State of Sikkim till 03.08.2020 (6 am) vide Order dated 31.07.2020, issued by the Chief Secretary, Government of Sikkim, the High Court of Sikkim, all the District Courts and all the Courts in the Sub-Divisions shall also remain closed on 1st August 2020 (Saturday). Consequently, the matters which have already been fixed for 1st August 2020 before this High Court, all the District Courts and all the Courts in the Sub-Divisions shall stand deferred. The next date(s) will be uploaded in the CIS.

The matter will be reviewed on or before 2nd August 2020.

By Order.



REGISTRAR GENERAL

31.07.2020